

[Prof. Ram Ganesh Kapse]

Ulhasnagar, part of my constituency, at the SSC Examination Centre in the presence of police and the Chief Conductor of the SSC Board, must be condemned for the atrocities towards women.

The incident could have been avoided if the authorities were vigilant and at the same time if the telephone facility available at Ulhasnagar would have been properly working. The police tried thrice to contact the higher authorities but failed only because of failure of telephones.

The alleged culprit has committed suicide. The dead body was lying on the railway track. His body contained his driving licence, photograph of the girl etc. However, the body was kept in the Railway Hospital as 'unidentified and unclaimed body'. This was the result of lack of coordination between the Railway authorities as a result of which the police were in search of the culprit.

This is the eighth murder at Ulhasnagar during the last forty days. I, therefore, demand that the Central Bureau of Investigation should be asked to investigate into the case.

(iv) Need to construct reservoirs at Mahane and Sakri Rivers in Bihar

SHRI NITISH KUMAR (Barh): Due to water logging in 1,09,000 hectares of fertile land known as 'tal area' spread over in an areas of 1062 sq. kms. in Nalanda, Munger and Patna districts in Bihar for three to five months in a year, only one crop is produced with the result that 10 lakhs of inhabitants of the area are compelled to live a hellish existence. In this area apart from pulses, other crops can be grown but for this purpose it is essential to drain out water. The recommendations made by the 'Sangal Committee' constituted for the development of the these low lying areas by the State Government is not being implemented. The farmers of the area are agitating on this issue.

I would like to urge upon the Central Government that in order to implement the 'Taj Project' and the long pending proposal for constructing reservoirs at Mahane and Sakri rivers they should be included in the Eighth Plan and the villages consisting of population exceeding 1500 should be connected by roads by the end of 1990.

12.25 hrs.

[English]

**DEMANDS FOR GRANTS (GENERAL)
1990-91**

Ministry of External Affairs

[English]

MR. DEPUTY SPEAKER: The House will now take up discussion and voting on Demand No. 23 relating to the Ministry of External Affairs for which eight hours have been allotted. Shri Y.S. Rajasekhar Reddy has tabled cut motions to the Demands for Grants. He may now move his cut motions.

I think he is not here. So, let us proceed with the discussion.

Motion Moved:

"That the respective sums not exceeding the amounts on Revenue Account and Capital Account shown in the fourth column of the Order Paper be granted to the President, out of the Consolidated Fund of India to complete the sums necessary to defray the charges that will come in course of payment during the year ending the 31st day of March, 1991, in respect of the heads of Demands entered in the second column thereof against Demand No. 23 relating to the Ministry of External Affairs."